

ITEM NO.26

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1432/2019

SRI SUBRAMANYASWAMIKOIL SWATHANTHRA PARIPALANA
STHALATHARGAL SABHAI & ORS.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU

Respondent(s)

(FOR ADMISSION & IA No.187593/2019-EXEMPTION FROM FILING O.T.)

Date :18-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Mohan Parasaran, Sr. Adv.
Mr. S. Sai Deepak, Adv.
Mr. R. Abhishek, Adv.
Mr. Ankit Tripathi, Adv.
Mr.K.V. Muthu Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with W.P.(C) No. 476/2012 and WP. (C) No.
544/2009.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR